NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/10/IB/2018

PETITION NUMBER

: TCP/10/ (IB)/2017

NAME OF THE PETITIONER(S)

: NETHERLANDS OPERATING CO B.V

NAME OF THE RESPONDENT(S)

: VENKATRAMAN RAO NAGARAJAN & 1

UNDER SECTION

: 11

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 Mr. PAWAN JHABAKH

Counsel For THE

APPLICANT

K.P. Juhl.

(9686603576)

ORDER

Counsel for Applicant present and prayed for time to file the affidavit of service. At request, time is enlarged. Put up on 21.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk